

Shri Hem Barua: May I know if the work of the German aeronautical experts working under Dr. Krut Tank engaged for designing modern aircrafts in this country is within the jurisdiction of this committee?

Sardar Majithia: So far as Dr Tank is concerned, he has been given a definite assignment and he is carrying on that assignment and, so far as I remember, he has to produce two aircraft within three years which have to pass the specifications laid down by the Ministry of Defence.

Shri S M Banerjee: May I know whether a representative of the All India Defence Purchase Division is also being associated with the Committee?

Sardar Majithia: No, Sir

Shri Achar: May I know who are the members of this Committee?

Sardar Majithia: The members of this committee are The Deputy Defence Minister, the three Chiefs of Staff, the Additional Secretary, the Scientific Adviser and the Financer Adviser.

Shri Kasliwal: I am told that some civilian goods are also produced. May I know whether this committee will give any thought to this question?

Sardar Majithia: I could not follow the question.

Mr. Speaker: It is whether any civilian goods also which are being produced now will be considered by this committee.

Sardar Majithia: They will look after it and report.

"After-care" Programmes

*1092. **Pandit D N Tiwary:** Will the Minister of Home Affairs be pleased to state

(a) the amount sanctioned to various States under "After-care" and "Moral Hygiene" programmes during 1956-57,

(b) the number of schemes sanctioned in each State during the same period, and

(c) whether there is any Governmental check over these institutions?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). A statement containing the requisite information is laid on the Table of the Lok Sabha [See Appendix III, annexure No 78]

(c) Yes

Pandit D N. Tiwary: May I know the nature of the after-care schemes?

Shrimati Alva: The nature of the scheme is that those who have received adequate correctional treatment, whether they be juveniles or adults, after leaving those homes where they have received such treatment will go into the after-care homes for rehabilitation.

Pandit D. N. Tiwary: Five or six States have been given grants as is seen from the statement. What about the other States? Is there no scheme of after-care there?

Shrimati Alva: There is a system of after-care in every State but we have received details from these States and amounts have been sanctioned by the Centre.

Shri Shree Narayan Das. May we have the names of the States whose schemes are under consideration?

Shrimati Alva: The States that have sent us schemes are Assam, Andhra, Kerala, Madras, Madhya Pradesh, Punjab and Rajasthan. The other States have not sent their schemes to us.

Dr Sushila Nayar: Is the hon. Minister aware that there are several States in which there are not adequate or even elementary facilities for the care programme and under these circumstances, there could be no after-care programmes obviously? What plan has the Government under consideration to rectify this situation?

so that the care institutions can be established in sufficient numbers before after-care programme is taken up?

Shrimati Alva: As far as the care programmes go, they are left to the State Governments. But under the Second Plan, it is mainly the social welfare board that has drawn up the scheme. Two committees were appointed—Moral Hygiene Committee and the After-care Committee. They have laid down that there should be eighty State homes and 324 district shelters in the country during the Second Plan. As far as care homes go, they are left to the States and their schemes will come in.

तुलसीघाट, बाराणसी

*१०६३. श्री रघुनाथ सिंह : क्या शिक्षा और वैज्ञानिक गवेषणा मंत्री यह बतावे की कृपा करेंगे कि :

(क) क्या यह सच है कि बाराणसी का तुलसीघाट और अन्य स्थान जहां तुलसीदास जी ने रामायण आदि लिखे और जहां वे रहते थे और दिवंगत हुये थे, अत्यन्त शोचनीय दशा में है और किसी भी समय गंगा नदी के गर्भ में जा सकते हैं ; और

(ख) यदि हां, तो इन प्राचीन ऐतिहासिक स्मारकों की रक्षा के निमित्त सरकार क्या कार्यवाही करने जा रही है ?

शिक्षा और वैज्ञानिक गवेषणा मंत्रालय में राज्य मंत्री (डा० का० ला० श्रीमानी) ।

(क) तथा (ख). बाराणसी का तुलसी घाट और मकान, जहां तुलसीदास जी रहे बताये जाते हैं, संघ-पुरातत्व विभाग के अन्तर्गत नहीं है। तुलसी घाट का लगभग तीन चौथाई भाग इस समय वर्षा के कारण जलमग्न है और इसी कारण इस समय उसका पूरा निरीक्षण सम्भव नहीं है। परन्तु घाट का ऊपरी भाग तथा वह मकान जिसमें तुलसीदास जी रहे बताये जाते हैं, अच्छी हालत में हैं।

Some hon. Members: In English also.

Mr. Speaker: The hon. Minister may read its English answer also.

Dr. K L Shrimati: (a) and (b). The Tulsī Ghat and the house in Varanasi where Tulsidas is said to have lived are not under the Union Department of Archaeology. About 3/4th of the Tulsī Ghat is now under water due to rains and that while it is therefore not possible to examine it fully, but the upper portion of the Ghat and the house in which Tulsidas is said to have lived are in good condition.

श्री रघुनाथ सिंह : मैं जानना चाहता हूँ कि आप उसको एक ऐतिहासिक महत्व की चीज मानते हैं या नहीं और यदि मानते हैं तो आपकी तरफ से उसकी मरम्मत के वास्ते क्या स्टेप लिये जा रहे हैं ?

डा० का० ला० श्रीमानी : जी हां, मैं इसको ऐतिहासिक महत्व का स्थान समझता हूँ और वह एक बहुत महत्वपूर्ण स्थान है। पहले उसकी आर्कैलोजिकल डिपार्टमेंट ने जांच की थी। उनका खयाल था कि यह आर्कैलोजी की दृष्टि से ज्यादा महत्वपूर्ण नहीं है। लेकिन मैंने फिर आदेश दिया है कि इसकी जांच की जाये और मैं समझता हूँ कि ऐतिहासिक दृष्टि से यह एक बहुत महत्वपूर्ण स्थान है, और इसकी जांच होनी चाहिये।

श्री भक्त दर्शन : क्या गवर्नमेंट के ध्यान में यह बात आई है कि काफी समय से काशी नागरी प्रचारिणी सभा और उत्तर प्रदेश की सरकार ने केन्द्रीय सरकार का ध्यान इस ओर आकर्षित किया है लेकिन पुरातत्व विभाग ने इस सम्बन्ध में कोई कार्रवाई नहीं की है ?

डा० का० ला० श्रीमानी : उसका मुझे पता नहीं है। लेकिन जैसा मैंने कहा कि एक बार जांच हुई थी और उस